

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.116

New IA-3511/2021 IA-2430/2021 IA-2452/2021 IA-2663/2021 IA-2696/2021 IA-1425/2021

In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr

....FINANCIAL CREDITOR

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 13.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Dhruv Gupta, Advocate. Ms. Nazia Parveen
Advocate

For the RP

: Mr. Milan Negi Advocate.

For the Respondent

: Mr. U N Singh Adv for R-2

For the Home buyer

: Mr. Sanjay Khanna, Mr. Pragya Bhsuhan and
Mr. Swetank Shantunu Advocates.

ORDER

New IA-3511/2021:-

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 03.09.2021.

IA-2430/2021 IA-2452/2021 IA-2663/2021 IA-2696/2021 IA-1425/2021:-

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 21.09.2021.



Madhu Narula
Court Officer (Court III)

Shammy